

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4874-JK (LD) of 2024

DATED:- 16 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16- 04- 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 4874-JK(LD) of 2024 dated 16.04.2024

S.No.	Title of the Case	OIC
1	Aijaz Ahmad Deva & Others V/s U.T of J&K and Ors. in WP (C) No. 2023/2022	Mr. Showkat Ahmed, Chief Executive Officer, MC Anantnag
2	Shahzada Manzoor Ahmad Shah V/s U.T of J&K and Ors. in WP (C) No:- 735/2022	Mr Abdul Mateen E.O MC Achabal
3	Vijay Koul Sapru and Ors. V/s U.T of J&K & ors. in WP (C) No.198 /2023.	Dr. Priya Darshani Gautam Secretary JKHB
4	Hyder Ali Mir & others V/s U.T of J &K and others in W.P (C.) No.1369/2023.	Mr. Mohammad Iqbal Bhat , Executive Officer, MC, Budgam
5	Ghulam Mohammad Lone V/s U.T of J&K and Ors. in WP (C) No. 2791/ 2022.	Mr. Suhail Malik, Executive Officer, Municipal Council, Shopian
6	Javaid Ahmad Teeli & Others V/s U.T of J&K and Ors. in WP (C) No. 2045/2021	Mr. Showkat Ahmed, CEO, MC Anantnag

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